

Company Affairs for 1980-81. [Placed in Library. See No. LT-1138/80].

REVIEW AND ANNUAL REPORT OF LAGAN JUTE MACHINERY CO. LTD., CALCUTTA FOR PERIOD ENDED 31.10.78 WITH STATEMENT FOR DELAY, NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955 AND INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Statement (Hindi and English versions) regarding Review by the Government on the working of the Lagan Jute Machinery Company Limited, Calcutta, for the year ending 31st October, 1978.

(ii) Annual Report of the Lagan Jute Machinery Company Limited, Calcutta, for the year ending 31st October, 1978 along with the Audited Accounts.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above. [Placed in Library. See No. LT-1139/80].

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Tractors (Distribution and Sale) Control (Amendment) Order, 1980, published in Notification No. S.O. 398(E) in Gazette of India dated the 13th June, 1980.

(ii) The Imported Cement Control (Second Amendment) Order, 1980, published in Notification No. S.O. 471(E) in Gazette of India dated the 27th June, 1980.

*Annual Report of the Physical the year 1978-79 was laid on the

(iii) The Imported Cement Control (Third Amendment) Order, 1980, published in Notification No. S.O. 476(E) in Gazette of India dated the 30th June, 1980. [Placed in Library. See No. LT-1140/80].

(4) A copy of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—

(i) S.O. 747(E) published in Gazette of India dated the 22nd November, 1979 regarding continuance of control over the management of Messrs India Machinery Company Limited, Howrah.

(ii) S.O. 465(E) published in Gazette of India dated the 26th June, 1980 regarding continuance of control over the management of Messrs Andhra Scientific Company Limited, Machilipatnam. [Placed in Library. See No. LT-1141/80].

DETAILED DEMANDS FOR GRANTS (GENERAL), 1980-81 OF MINISTRY OF HEALTH AND FAMILY WELFARE

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Health and Family Welfare for 1980-81. [Placed in Library. See No. LT-1142/80].

REVIEW RE. PHYSICAL RESEARCH LABORATORY, AHMEDABAD FOR 1978-79

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): I beg to lay on the Table a statement (Hindi and English versions) regarding Review by the Government on the working of Physical Research Laboratory, Ahmedabad, for the year 1978-79. [Placed in Library. See No. LT-1143/80]

Research Laboratory, Ahmedabad, for Table on 26th March, 1980.